

**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A. No.132/2019 in O.A. No.866/2019

This the 16th day of July 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Biswarup Paul s/o late Shri Amal Kanti Paul
Working as Hindi Officer, Group B
At the office of the Principal Accountant General (A/E)-1
M P Lekha Bhawan, Jansi Road, Gwalior (MP) 474002
r/o L-73, Madhav Nagar
Jhansi Road, Gwalior, Pin Code 474002
Madhya Pradesh

..Applicant

Versus

1. Union of India & others
Through Comptroller and Auditor General of India
9, Deen Dayal Upadhyaya Marg, New Delhi – 110 002
2. Principal Accountant General
Office of the Principal Accountant General (A/E)-I
M P Lekha Bhawan, Jansi Road, Gwalior
(MP) 474002
3. Deputy Accountant General Works Accountant
Office of the Principal Accountant General (A/E)-I
MP 53, Arera Hills, Hoshangabad Road
Bhopal, Madhya Pradesh 462011

..Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy:

The applicant challenged the order dated 22.06.2018, through which he was transferred to Gwalior consequent on promotion to the post of Hindi Officer. The O.A. was dismissed on 18.03.2019 by observing that he cannot be compared with other officers since he was transferred on promotion and that

he has already taken over the charge at Gwalior. This R.A. is filed with a prayer to review the order.

2. Once the applicant is working at the transferred place, question of our interfering with the same does not arise. The R.A. is accordingly dismissed.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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